

CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH

O.A 350/251/2013

Date of Order: 12.09.2018.

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

Sri Suranjan Ram, son of Late Narendra Ram, aged about 38 years, worked as Token Porter under SMR/RNTL, S.E Rly., residing at Vill. Mirpur, P.O Hijli, Dist. Paschim Medinipore.

--Applicant

-versus-

- i) Union of India through the General Manager, S.E Rly, Garden Reach, Kolkata - 700043.
- ii) The Assistant Operations Manager (G), S.E Rly, Kharagpur, P.O & P.S Kharagpur, Dist Pachim Medinipore.
- iii) The Divisional Operating Manager, S.E Rly, Kharagpur, P.O. Kharagpur, Dist Pachim Medinipore.

--Respondents

For The Applicant(s): Mr. A. Chakraborty, Counsel

For The Respondent(s): Mr. B. L. Gangopadhyay, Counsel

ORDER (ORAL)Per: Ms. Bidisha Banerjee, Member (J):

Ld. counsel for both sides are present and heard.

2. Since no revision application was preferred by the applicant at the material time before approaching this Tribunal, we feel that the available remedies have not been exhausted.

3. Accordingly, the applicant is directed to prefer a comprehensive revisional application to the revisional authorities by 4 weeks, disclosing decisions he would like to cite in his favour, seeking consideration on the ground that the punishment of removal from service is too harsh and disproportionate to the offence alleged.

4. In the event such revisional application is preferred, the authorities shall delve into the allegations, the observance of the procedure, the manner in which the allegations are proved and the judgment to be cited by the applicant and pass an order within 4 weeks which shall then govern his entitlement in accordance with law.

5. With the above directions, the O.A. stands disposed of. No costs.

(Nandita Chatterjee)  
Member (A)

(Bidisha Banerjee)  
Member (J)

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